## F. No. 14/05/2020-EO(SM-II)

## Government of India

## Ministry of Personnel, Public Grievances & Pensions Department of Personnel and Training Secretariat of Appointments Committee of the Cabinet

North Block, New Delhi 29.06.2020

The Appointments Committee of the Cabinet has approved the following:

- Reappointment of Shri Tushar Mehta as Solicitor General of India w.e.f. 01.07.2020 for a · (i) period of 03 years or until further orders, whichever is earlier;
  - Reappointment of the following 05 Additional Solicitors General of India for Supreme Court (ii) w.e.f. 01.07.2020 for a period of 03 years or until further orders, whichever is earlier:
    - (a) Shri Vikramjit Banerjee
    - (b) Shri Aman Lekhi
    - (c) Ms. Madhavi Godaria Divan
    - (d) Shri K.M. Nataraj
    - (e) Shri Sanjay Jain
  - Reappointment of the following 02 Additional Solicitors General of India for High Courts (iii) w.e.f. 01.07.2020 for a period of 03 years or until further orders, whichever is earlier:
    - (a) Shri Anil C. Singh as Additional Solicitor General of India for Bombay High Court;
    - (b) Shri Satya Pal Jain as Additional Solicitor General of India for Punjab and Haryana High Court;
- Appointment of the following 06 Senior Advocates as Additional Solicitor General of India . (iv) for Supreme Court for a period of 03 years or until further orders, whichever is earlier;
  - (a) Shri Balbir Singh
  - (b) Shri Suryaprakash V. Raju
  - (c) Shri Rupinder Singh Suri
  - (d) Shri N. Venkataraman
  - (e) Shri Jayant K. Sud
  - (f) Ms. Aishwarya Bhati
  - Appointment of the following 05 Senior Advocates/Advocates as Additional Solicitor (v) General of India for High Courts for a period of 03 years or until further orders, whichever is earlier;
    - (a) Shri Yezdezard Jehangir Dastoor, Senior Advocate as Additional Solicitor General of India for High Court of Calcutta;
    - (b) Shri Chetan Sharma, Senior Advocate as Additional Solicitor General of India for the Delhi High Court;
    - (c) Shri R. Sankarnarayanan, Senior Advocate as Additional Solicitor General of India for the High Court of Madras;
    - (d) Dr. Krishna Nandan Singh Senior Advocate as Additional Solicitor General of India for the Patna High Court;

(e) Shri Devang Girish Vyas, Advocate as Additional Solicitor General of India for the High Court of Gujarat

Tel: 2309 2712

Under Secretary (EO-SM-II)